

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO.IV, NEW DELHI.**

**(IB)-687(ND)/2018**

**In the matter of:**

Jasch Industries Ltd.

...Applicant

Vs.

A & A Accessorise Pvt. Ltd.

...Respondent

**SECTION:** Under Section 9 of IBC

**Order delivered on 12.06.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant  
For the Respondent

Mr. Prateek Gupta, Adv.

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**ORDER**

Ld. Counsel for the applicant present and undertakes to take the steps to serve the copy of application. For further consideration on 24<sup>th</sup> July, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**